

[Shri Raj Bahadur]

(ii) A copy of each of the following papers:—

(a) Report of the Hotel Standards and Rate Structure Committee.

(b) Government Resolution No. 2-TT.II(1)/58, dated the 27th July, 1959 containing decisions on certain recommendations of the above Committee.

[Placed in Library. See No. LT-2339|60.]

#### CONVICTION OF A MEMBER

**Mr. Speaker:** I have to inform the House that I have received the following communication dated the 29th August, 1960, from the Judge, Third Tribunal, Alipore:—

"I am to inform you that the judgment of the Tribunal Case No. 1 of 1953 (Supplementary) State Vs. Kansari Halder and Jogen Guria has been delivered this day (29-8-60) and the accused Kansari Halder, Member, Lok Sabha, has been found guilty of the offence of criminal conspiracy to commit arson and murder under Sections 120B|302|436, Indian Penal Code and convicted and sentenced to imprisonment for life. He has been remanded to Alipore Central Jail and recommended to be treated as a Division I Prisoner."

#### APPROPRIATION (No. 4) BILL

**The Minister of Finance (Shri Morarji Desai):** I beg to move\*:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1960-61, be taken into consideration."

**Mr. Speaker:** The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1960-61 be taken into consideration."

*The motion was adopted.*

**Mr. Speaker:** The question is:

"That clauses 2, 3, the Schedule, clause 1, the Enacting Formula and the title stand part of the Bill."

*The motion was adopted.*

*Clauses 2, 3, the Schedule, clause 1, the Enacting Formula and the title were added to the Bill.*

**Shri Morarji Desai:** I move:

"That the Bill be passed".

**Mr. Speaker:** The question is:

"That the Bill be passed."

*The motion was adopted.*

12-20 hrs.

#### MOTION RE: INTERNATIONAL SITUATION

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** Sir, I beg to move:

That the present international situation and the policy of the Government of India in relation thereto be taken into consideration.

It has been my privilege to move a resolution of this kind almost in every session of Parliament. It is right that these matters should be brought up before the House and yet I have a

\*Moved with the recommendations of the President.